

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 262 of 2019

IN THE MATTER OF:

Safeco Hygiene Films Pvt. Ltd.Appellant

Vs.

Loganmoy Ltd. Matheson Trust Co.(BVI) Ltd. & Ors.Respondents

Present:

**For Appellant: Mr. Mohit Chaudhary and Ms. Garima Sharma,
Advocates.**

For Respondents: Mr. Mohit D. Ram, Advocate for R-1.

With

Company Appeal (AT) No. 263 of 2019

IN THE MATTER OF:

M/s SBPL Polymers LLPAppellant

Vs.

Loganmoy Ltd. Matheson Trust Com (BVI) Ltd. & Ors.Respondents

Present:

**For Appellant: Mr. Mohit Chaudhary and Ms. Garima Sharma,
Advocates.**

For Respondents: Mr. Mohit D. Ram, Advocate for R-1.

ORDER
(Virtual Mode)

18.01.2021: The Learned Counsel for the parties are seeking adjournment. One of the Member of the Bench is under transfer. Therefore, the matter is released. Now, it be listed before appropriate Bench on **03rd February, 2021.**

[Justice Jarat Kumar Jain]
Member (Judicial)

[Balvinder Singh]
Member (Technical)

sr/kam